

Primary classes and Rs. 15 per month for Secondary and Higher Secondary classes per child, which was sanctioned with effect from 1st March 1962 for Central Government employees drawing a pay not exceeding Rs. 349 per month, has been extended to JCOs and Other Ranks in the Army and corresponding ranks in the Navy and the Air Force with effect from the same date.

(b) The State Governments of Madras, Mysore, Kerala and Rajasthan were requested to consider extension to the children of Service personnel of the educational concessions granted by them to the children of their non-gazetted employees.

(c) No reply has been received except from Kerala. The Kerala Government are not willing to extend the concessions to the children of Service personnel unless the Central Government are prepared to reimburse to the State Government the value of the concessions.

#### **Defence Ministry's Delegation to Nigeria**

**308. Shri Raghunath Singh:** Will the Minister of Defence be pleased to state whether a delegation of his Ministry has been sent to Nigeria on the invitation of Nigerian Government for setting up of an Air Force training institution in that country?

**The Minister of Defence (Shri Krishna Menon):** Yes, Sir.

#### **I.A.S. Etc. Examinations**

**309.** { **Shri Satyanarayana:**  
 { **Shri Raghunath Singh:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2026 on the 28th May, 1962 and state:

(a) whether Government have taken any decision on the matter relating to appointment to Class II posts of persons who qualify in U.P.S.C, I.A.S. etc. Examinations and

(b) if so, the details thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Not yet.

(b) Does not arise.

#### **Excise Duty on Processing of Woollen Fabrics**

**310. Shri Hem Raj:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some two hundred and fifty small woollen factories are facing closure due to the imposition of excise duty on the processing of woollen fabrics; and

(b) if so, whether Government have received any representation and the action taken thereon?

**The Minister of Finance (Shri Morarji Desai):** (a) No Sir. Government do not have any such information.

(b) Representations were received from small-scale manufacturers of woollen fabrics requesting for relief from payment of duty on processing of woollen fabrics. Certain reliefs have already been granted to such manufacturers.

#### **Arts and Science Students**

**311. Shri G. Mohanty:** Will the Minister of Education be pleased to state:

(a) the decision taken by Government on the recommendation of the Central Advisory Board of Education for providing equal opportunities of service and emoluments to both Arts and Science students; and

(b) what action has been taken in furtherance of the decision?

**The Minister of Education (Dr. K. L. Shrimali):** (a) The matter is under consideration.

(b) Does not arise.